

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 3068/2003

New Delhi, this the 14th day of July, 2004

Hon'ble Sh. Sarweshwar Jha, Member (A)

1. Shri Rohitas T.No. 3096 VM (AFV)
S/o Sh. Tej Singh age 40 yrs.
R/o Vill-Kakrala P.O. - Khatauli, Meerut
2. Sh. Uma Dutt T.No. 3292 VM (AFV)
S/o Shri Bhole Ram, Aged 59 Yrs.
R/o K-66, Shastri Nagar, Meerut.
3. Sh. Suresh Chand T. No. 2959 I/M
S/o Late Sh. S.L. Yadav Aged 41 Yrs.
R/o 128, Shakiya Puri, Kanker Khera, Meerut Cantt.
4. Shri Pawan Singh Bisht T.No. 3059 VM (AFV)
S/o Sh. B.S. Bisht, Aged 38 Yrs.
R/o C-263, Shardha Puri, Kanker khera,
Meerut Cantt.
5. Shri R.C. Tyagi T.No. 2947 Elect. (AFV)
S/o Sh. Tilak Ram Bhardwaj, Aged 57 Yrs.
R/o M3/104, Shardha Puri,
Kanker Khera, Meerut Cantt.
6. Shri Paras Nath T.No. 3329 T/M
S/o Sh. Ram Preet, Age 58 Yrs.
R/o B-696, Sainik Vihar, Sardhana Road, Meerut.
7. Shri Subhash Chand T.No. 3308 I/M
S/o Sh. Prakash Chand, Age 38 Yrs.,
R/o 84, Patel Puri, Kanker Khera, Meerut Cantt.
8. Shri A.K. Kapila T.No. 3087 TCM (R)
S/o Late Sh. S.P. Kapila, Aged 52 Yrs.
R/o 10, New Prabhat Nagar, Meerut.
9. Shri Yogesh Chand T.No. 3297 TCM(R)
S/o Kharak Singh, Age 39 Yrs.
R/o 483/7H, New Gobind Puri,
Kanker Khera, Meerut.
10. Shri A.S. Negi, T.No. 3084 VM (AFV)
S/o Sh. Chhabbi Singh, Age 56 Yrs.
R/o 340, Shiv Lok Puri, Kanker Khera, Meerut.
11. Shri Mohinder Singh T.No. 3426 I/M
(Now - Two - 4797 I/M 505 A.B. W/s - Delhi)
S/o Sh. Ram Narayan
R/o 15/2 Ravi Nagar, Basai Road,
Gurgaon (Haryana)
12. Sh. Anil Kumar T.No. 3265, Elec (AFV)
S/o Sh. Ganga Charan R/o 3/236, Shradha Puri,
Kanker Khera, Meerut Cantt.

S. The

(8)

13. Sh. Dinesh Chandra, P.No.7125806 (F)
Finance Section, S/o Late Sh. Jagdish Prasad
R/o 923, Shiv Shakti Nagar, Meerut.

...Applicants

(All applicants are serving in 510, Army Base Workshop, Meerut in Industrial Trades, with different grades, S1.No.11 is now serving in 505 Army Base Workshops, Delhi Cantt)

(By Advocate Sh. V.P.S.Tyagi)

V E R S U S

Union of India through

1. Secretary
Ministry of Defence
South Block, New Delhi.

2. The Director General, EME (Civ.)
MGOS Branch, Army Hqrs
DHQ, P.O., New Delhi.

3. The Controller of Defence
Accounts (Army)
Balvedier Complex,
Meerut Cantt.

4. The Commandant
510 Army Base Workshop,
Meerut Cantt.

...Respondents

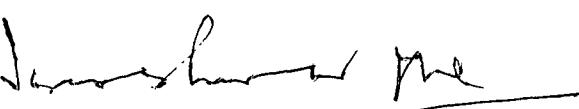
(By Advocate Sh. K.R.Sachdeva)

O R D E R (ORAL)

Shri Sarweshwar Jha,

Ld. counsel for the applicants has submitted that the relief as prayed for by the applicants has already been granted by the respondents and, therefore, nothing survives in this OA. Ld. counsel for the respondents has referred to the decision of this Tribunal in OA 2639/2003 as decided on 20-5-2004 and has submitted that the case is already covered under the said decision.

2. Having regard to the submissions made by both the
ld. counsel for the parties, OA stands disposed ^{of} as having
become infructuous.


(Sarweshwar Jha)
Member (A)

/Nikas/